

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI  
COURT-V

Item No.-207  
IB - 3372/ND/2019

IN THE MATTER OF:

Satish Mittal

...Applicant

Vs

M/s Ozone Builders and Developers Pvt Ltd

...Respondent

SECTION:

U/s 7 of IBC

Order delivered on 03.01.2020

CORAM:

SHRI ABNI RANJAN KUMAR SINHA  
HON'BLE MEMBER (JUDICIAL)

MS. SUMITA PURKAYASTHA,  
HON'BLE MEMBER (TECHNICAL)

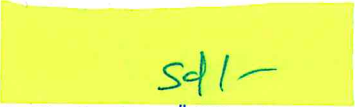
PRESENT:

For the Applicant : Adv. Shruti Narayan, Adv. Shadan Farasat

For the Respondent :

ORDER

Perusal of the record shows that the Ld. Counsel for the petitioner has not complied with the earlier order. Let the compliance of the same be done. List the case for 21.01.2020.

  
(SUMITA PURKAYASTHA)  
MEMBER (T)

  
(ABNI RANJAN KUMAR SINHA)  
MEMBER (J)